sentations received against this decision have been examined and it. is considered that a fresh selection would be equitable to all concerned.

(0 No, Sir.

## **Khera-Kalan Railway Station**

\*611. SHRI K. P. SUBRAMANIA MENON: Will the Minister of RAILWAYS b( pleased to refer to the answer to Unsrarred Question No. 53 given in the Rajya Sabha on the 30th April. 197:! and stale:

(a) whether Government have since taken a decision lor extension of the Platform with a covered shed at Khera-Kalan Railiv;i) Station on the Delhi-Ambala-Kalka section; and

(b) if so, by when the work is likely to be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) and (b) Yes Sir.

Extension of the platform will be taken up in 1974-75, but the cover o\er the platform will be considered for inclusion in future years Works Programme according to availability of funds.

## Import of Basic and other Chemicals for Drags and Pharmaceutical Industries

\*612. SHRIMATI AZIZA IMAM:

DR. R. K. CHAKRABARTI: MISS SAROJ PURUSHOTTAM KHAPARDE: SHRI SARDAR AMJAD All: SHRI HARSH DEO MALAVIYA: SHRI N. R. CHOUDHURY: SHRI K. B. CHETTRI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Government have changed their policy for importing basic and intermediate chemicals for consumption in the due; ami pharmaceutical industry; and

(b) if so, what are the details thereof?

1111 MINISTER OF PETROLEUM AND CHEMICALS (SURI D. K

BOROOAH) (a) No. Sir.

lines not arise.

## **Profit and Loss of Zonal Railways**

1219. SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

(a) the profit and loss accounts of Eastern, North-Eastern, North-East Fron-tier and

Southern Railways lor the vear 1972-73;

(b) the reasons lor the losses, if any; and

(c) the steps taken to make these railway? si h suflii iini and viable?

IIII DEPUTY MINISTER IN THE MINIS IKY OF RAILWAYS (SHRI MOHD. SU All QURESHI): (a) to (c)

Profil ami loss Accounts ol Zonal Railways for lln- yeai 1972.7", are siill under compilation, and/or are undo scrutiny by Audit.

## Zuari Agro-Chemicals

1220. SHRI SANAT KUMAR RAHA: Will the Minister ol PETROLEUM AND CHEMICALS be pleased to slate:

(a) win i In i the Zuari Agro-Chemicals at Sancoale, Goa has started production; and

(b) if so. the licensed capacity of the factory ami the year when, the licence was issued?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The licensed capacity of the plant is as under:

- (i) Ammonia 220,000 tonnes'annum
- (ii) Urea 340,000
- (iii) Compound

fertilizers 150,000

The industrial licence issued in Decern-In i 1966 was amended in 1969 and March, 1970.